

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT NO.I

Service Tax Appeal No.70200 of 2017

(Arising out of Order-in-Appeal No.11-12/ST/APPL-AIld/LKO/2017 dated 06/01/2017 passed by Commissioner (Appeals) Central Excise & CGST, Lucknow)

M/S OBEETEE PVT. LTD.,

(Bisunderpur, Civil Lines, Mirzapur, U.P.)

VERSUS

.....Appellant

Commissioner of Customs, Central Excise &

Service Tax, Lucknow

(Sector-H, Aliganj Lucknow-22024)

....Respondent

APPEARANCE:

Shri Dharmendra Srivastava, Chartered Accountant for the Appellants

Shri Sandeep Pandey, Authorised Representative for the Respondents

**CORAM: HON'BLE MR. P.K. CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)**

DATE OF HEARING : 10 October, 2023
DATE OF DECISION : 10 October, 2023

This appeal is allowed. For order, see order of dated in Service Tax Appeal No.70199 of 2017.

**(P.K. CHOUDHARY)
MEMBER (JUDICIAL)**

**(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)**

akp